

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 73 of 2017 (SZ)

Applicant(s)

A. Jayakanthan
Cuddalore District.

Vs.

Respondent(s)

M/s. Oil and Natural Gas Corporation
Limited,
Rep. by its Chariman, Cum Managing
Director,
New Delhi and 7 others.

Legal Practitioners for Applicant(s)

S. Lakshmi
D.M. Precilla Jenifer

Legal practitioners for respondent(s)

M/s Kings & Patridge for R1
M/s. Giridhar & Sai for R2
Mr. G.M. Syed Nurullah Sheriff
For R3
Mr.M.K.Subramanian,
P.Velmani for R4 and R5
Mrs. H. Yasmeen Ali for R6 and R7
E. Mahoharan for R8

Note of the Registry	Orders of the Registrar
Order No. 4	<p data-bbox="500 1142 714 1182">Date: 02.08.17</p> <p data-bbox="500 1209 1388 1438" style="text-align: center;">Applicant and counsel not present. Respondent no. 1, 2, R4, R5, R6, R7, R8 counsel present. On request For filing reply call on 22.08.2017.</p> <p data-bbox="1023 1706 1388 1787" style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>